

1	2	3	4	5	6
Mizoram	12500	6,875	9688	0.11	0.02
Nagaland	29167	175,906	102536	1.11	0.21
Odisha	368750	37,050	202900	2.20	0.41
Puducherry	2083	66,821	34452	0.37	0.07
Punjab	383333	405	191869	2.08	0.39
Rajasthan	691667	437,413	564540	6.12	1.15
Sikkim	2083	4,110	3097	0.03	0.01
Tamil Nadu	906250	324,891	615571	6.68	1.25
Tripura	18750	12,687	15719	0.17	0.03
Uttar Pradesh	2860417	153,070	1506743	16.34	3.07
Uttarakhand	156250	433	78342	0.85	0.16
West Bengal	1302083	3,118	652601	7.08	1.33
Andaman and Nicobar Island	83	186	135	0.00	0.00
Chandigarh	19167	187	9677	0.10	0.02
Dadra and Nagar	5208	39,716	22462	0.24	0.05
Daman and Diu	11250	72	5661	0.06	0.01
Lakshadweep	208	13,777	6993	0.08	0.01
INDIA	15929667	2510458	9220062	100.00	18.78

Source: 2009-10 Planning Commission data on BPL and Census 2011 data.

Increase in cost of urban houses

1314.DR. T. N. SEEMA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the price of houses in urban areas/cities are increasingly getting out of reach of the people of the lower income groups, if so, the details thereof and the reaction of Government thereto;

(b) whether the various schemes launched for providing affordable housing for the people belonging to the lower income groups have not been able to achieve the objective of affordable housing/housing for all, if so, the details thereof and along with the constraints encountered in this regard; and

(c) the details of the steps proposed to be taken to remove the constraints faced in developing affordable housing units in urban areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYA (BABUL SUPRIYO) BARAL):

(a) Prices of housing are market driven which are based on demand and supply of housing stock.

(b) and (c) Government ensures affordability through its various schemes and programmes like Interest Subsidy Scheme, Credit Risk Guarantee Fund, Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Rajiv Awas Yojana (RAY). Government proposes to launch new housing mission to further ensure affordability.

Measures for providing housing to all

1315.DR. K. P. RAMALINGAM: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that Government is working on slew of measures like increasing the land area ceiling limit for necessary environment approvals. Self certification and lowering of interest rates to ensure housing for all, if so, the details thereof; and

(b) whether it is also a fact that Government is considering to remove all hurdles for faster implementation of housing for all aim of Government, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYA (BABUL SUPRIYO) BARAL):

(a) and (b) The Government is working on different measures like infrastructure status to affordable housing, increasing built up area ceiling limit for environment clearance of affordable housing, single window approval system etc. for faster implementation of housing projects. In addition, interest subsidy scheme under proposed National Housing Mission envisages self-certification of income, upfront subsidy etc. to lower the interest rate.

Homeless people in the country

†1316. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the number of such families and persons in the country who do not have any house to live at their native place or at the place where they are earning their livelihood;

†Original notice of the question was received in Hindi.